

17
29/7/17
0067727

THE HIGH COURT OF KERALA

Kochi : 682031
Dated : 25-07-2017

PROCEEDINGS

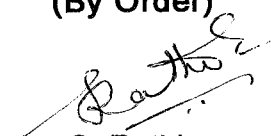
High Court Establishment - appointment to the category of Personal Assistant (Grade II) to Judge - ranked list - permission to join duty - orders issued.

- Read : 1. Ranked list No. A6-103632/2013/REC1 dated 02-09-2014.
2. High Court proceedings No. A6- 97468/2014 dated 21-07-2017.
3. G.O.(P) No. 20/2013/Fin. dated 07.01.2013.
4. G.O.(P) No. 209/2013/Fin. dated 07.05.2013.
5. G.O.(P) No. 171/2016/Fin. dated 15.11.2016.
6. G.O.(Ms)No. 144/2017/Home dated 04-07-2017
7. Submissions dated 25-07-2017 from the persons concerned.

ORDER NO. A6-97468/2014

Smt. Lincy M.P., Smt. Saira K.S., Smt. Lakshmi S. Nair and Smt. Anu Krishnan, who have been offered appointment as Personal Assistant (Grade II) to Judge in the High Court Service as per the High Court proceedings read (2) above, are permitted to join duty on **25-07-2017 F.N.**

(By Order)


G. Rathi

Assistant Registrar (Hr. Gr)

To

- The persons concerned.
The Private Secretary to Chief Justice, High Court.
The Personal Assistant & Additional Personal Assistant to Chief Justice, H/C.
The Confidential Assistants to the Registrars, High Court.
The Security Officer, High Court.
The 'G' (Accounts – II & III) Sections, High Court.
The Finance Wing, High Court.
The Section Head, CJ's Secretariat, High Court.
The Section Officer, Kerala Judicial Academy, Athani.
The IT Section, High Court (for publishing in the High Court website)
The Admn. Records Section, High Court (2 Copies).
The File/Stock File.